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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 784/96.

Date of Order: 16-8-96.

Between:

G.Venkatarathnam.

and

Applicant.

1. The Director General,  
Doordarshan, Govt.of India  
(S.II Section) Coparnicus Marg,  
Mandir House, New Delhi-1.

2. The Station Director,  
All India Radio, Govt.of India,  
Hyderabad-4.

3. The Director, Doordarshan Kendra,  
Ramanthapur, Hyderabad-13.

..

Respondents.

For the Applicant: Mr.P.Naveen Rao, Advocate.

For the Respondents: Mr.N.R.Devraj, Sr.CGSC.

CORAM:

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI : VICE-CHAIRMAN

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER(ADMN)

The Tribunal made the following Order:-

Shri N.R.Devraj, Sr.CGSC. for the respondents.

Counsel for the applicant not present.

It is made clear that the direction reading as "within 30 days from today" occurring in para 3 of the order dated 18/23-7-96 in the O.A. shall be construed as operating from the date of receipt of the copy of the order by the Respondent No.3.

*Ar/Ru*  
20/8/96  
Deputy Registrar(JC)

(25)

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To

1. The Director General, Doordarshan,  
Govt. of India, (S.II Section)  
Copernicus Marg, Mandi House, New Delhi-1.
2. The Station Director,  
All India Radio, Govt. of India,  
Hyderabad.
3. The Director, Doordarshan Kendra,  
Ramanthapur, Hyderabad-13.
4. One copy to Mr. P. Naveen Rao, Advocate, CAT. Hyd.
5. One copy to Mr. N. R. Devraj, Sr. CGSC. CAT. Hyd.
6. One spare copy.
7. One copy to Library, CAT. Hyd.

25/8/96 U.S. Govt  
20/8/96

I COURT

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COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI  
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 16 - 8 - 1996

ORDER/JUDGMENT

M.A./R.A/C.A.NO.

in

O.A.No. 595/96 784/96.

T.A.No. (W.P. )

Admitted and Interim Directions  
issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

No spare copy

केन्द्रीय प्रशासनिक अधिकारण  
Central Administrative Tribunal  
प्रेषण/DESPATCH

21 AUG 1996

हैदराबाद आयोडी  
HYDERABAD BENCH

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